

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1266
ANSWERED ON:26.11.2009
NATIONAL JUDICIAL COUNCIL
Agarwal Shri Jai Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to constitute National Judicial Council to look into the complaints against judges and the courts;
- (b) if so, the details thereof; and
- (c) the time by which the said Council is likely to be constituted?

Answer

MINISTER OF LAW AND JUSTICE(Dr. M. VEERAPPA MOILY)

(a), (b) & (c) : The Government is considering bringing in a comprehensive Bill on Judges standard and accountability.